

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./20/967/2018
Dated: 27/12/2018

BETWEEN:

Y. Mohana Sindhu,
W/o. K.V. Kiran Kumar,
Aged about 27 years, Gr. B,
Occ: Assistant Divisional Medical Officer,
Samarlakota Health Unit,
Vijayawada Division,
South Central Railway,
Vijayawada – 520 001.

..... Applicant

AND

1. Union of India rep. by
General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The Chief Medical Director,
South Central Railway,
Rail Nilayam, Secunderabad.
4. The Chief Medical Superintendent,
Vijayawada Division,
South Central Railway,
Vijayawada – 520 002.

..... Respondents

Counsel for the Applicant : Mr. Dr. A. Raghu Kumar, Advocate
Counsel for the Respondents : Mr. N. Srinatha Rao, SC for Rlys.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judl. Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member}

Heard learned counsel for the applicant.

2. Since the claim of the applicant has already been considered by the respondents, the OA is closed. The Letter dated 20.12.2018 is taken on record. MA.684/2018 shall stand closed. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 27th December, 2018
(Dictated in the Open Court)

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